(2)

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.56/HDB/2017	
COMPANY PETITION/APPLICATION NO.	CP/395/2016	
NAME OF THE COMPANY	MN Takshila Industries Private Limited	
NAME OF THE TRANSFEROR/DEMERGER COMPANY		
NAME OF THE TRANSFEREE/RESULTING	MN Takshila Industries Private Limited	
COMPANY UNDER SECTION	391/394	

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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			-

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Shri V.S. Raju, Learned Counsel for the Petition was present.

CP is disposed of by separate orders.

Member (T)

Member (J

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